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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 91/(MAH)/2015
CA No. 15 & 18/2017 & 54/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.

V/s.

Northbridge Consulting Pvt. Ltd. & Anr.

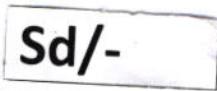
SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Chaitrika Patki i/b Vidhii Partners	Adv. for Petitioners	
2.	Labdu Shah i/b R-1	Adv. for Respondent - 1	

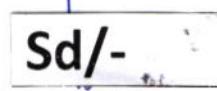
ORDER

CA 54 /2016 & 15,18/2017 In TCP 91/397-398/NCLT/MB/MAH/2015

For the parties have reported that mediation talks are in progress and another meeting is scheduled to be held on 13.9.2017, at request of the parties, list this matter on 6.10.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)